I 27 87 MD 465

# Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer For election to.......................(name of the House)

From.....Constituency(Name of the Constituency)

KA	mpRAVESH RAI win/daught-st/wife c	F. RATK	ISHOR R	AI	9 (0)		
\god.	\$5 years, resident of will-kollyl.	Go palbar	I.(mention	full postal address), a ca	ndidote at the above		
lectio	on, do hereby solemnly affirm and state or	n oath as u	inder:-		20 (8)		
trike	out whichever is not applicable)						
1) 1 a	m a candidate set up byBJP	(na	une of the p	solitical party ) / am cont	esting as an		
	dependent candidate.						
2) De	etails of PAN and status of filing of In-	comé tax	return:				
SI. N	o. Names	Perman Account (PAN)	ent it Number	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return ( in Rupees)		
١.	Self	BONP	2560861	2010-2011	1,38000		
2.	Spouse-						
3.	Dependent 1			-			
4.	Dependent 2						
5.	Dependent 3						
SI. No.	Offence		Description				
(a)	The details of cases where the court had cognizance, Sections of the Act and desof the offence for which cognizance tak	cription					
(b)	Name of the court, Case No. and Date of taking cognizance:	of order					
(e)	Details of Appeal (s) / Application(s) for (if any) filed against the above order(s)						
4. Ca	ses in which I have been convicted by a		law(other	those referred to in For	m 26):		
(a)	The details of cases, Sections of the Act and description of the offence for which convicted:		¥7				
(b)	Name of the Court(s), Case No. and Date(s) of order(s).				85.02 U.I.E		
		11000	1				

(5) That I give herein below the details of one assets (movable and isomovable etc.) of mysels. my spouse and all dependents:

# A. Details of movable assets :

(2)

1. Assets in joint name indicating the extent of joint ownership will also have to be given

2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given

3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details: including amount is to be given separately in respect of each investment)

S.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
No.						
1)	Cash in hand	45,000 }	40,000/-			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	98] A ( No- -10839 4( 287) Rs- 234707/- Rs- 234707/- SSI A ( No- -31824807803 Rs- 843621/- Rs-36659/- ALD BATIK A C H- -21604510828 Rs-5988/-	CHOT			
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.		1			
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	581 UFF  p. No. 44013372110  sum Insured  85-560001-  lic. p.c. Ho.  523072007  sum insured  Ra-2,000001-			-il	
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,					
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Scorpio nad 386 Ho-BR 29.7077 Scorpio mod 2011 No BR 29.E.4377 RB-15.50000/-				
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	6014-20gm Rs-560001-	6-14-6-87 RA- 1,6600 100 E,LYEY. 15097 RJ-7500 1-			

Claims/interest	K1- 2000]-		
ix, Gross Total value		1	

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	को इन्हीं -स्वाजा- ३५६ १५०, ३१०, ३४०, ३४, १२१, २०३३, १४१४- ३३३८ ३३६६ ५१४, ३१८०,३४२४३३६४				1
	Area (Total measurement in acres)	३ किए। इन्द्रा ब्रह्म				
	Whether inherited property (Yes or NO)	yes				/
	Date of purchase in case of self acquired property				/	
	Cost of Land (in case of purchase)at the time of purchase					
	Any Investment on the land by way of development, construction etc.				1	
	Approximate Current market value	4,400001-			/	
(ii)	Non-Agricultural Land Location(s) Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)			1.		
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.		/			
	Approximate Current market value					
(iii)	(including apartments) -Location(s) -Survey number(s)		1			
	Built up Area (Total measurement in sq. ft.)		/			

	V scaher inherited property (*C es or NO)		T	Ī		T
	Description of purchase in case of self					-/
	Cost of property (in case of purchase) at the time of purchase					/-
	Any Investment on the property by way of development, construction etc.				/	
	Approximate Current market value					
(iv)	Residential Buildings (including apartments.) -Location(s) - Survey number(s)	2358 2258 8) 51 4 4 1 4 10			1	
	Area (Total measurement in sq. ft.)	2 43)			V	
	Built up Area (Total measurement in sq. ft.)			1		
	Whether inherited property (Yes or NO)	yes		1		
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.		/			
	Approximate Current market value	5,00000 /-	1			
v)	Others (such as interest in property)		/			
(vi)	Total of Current Market Value of (i) to (v) above					

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan		-	Nil		
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of Joan					

	Any other liability					T
	Grand total of liabilities					/
(ii)	Government Dues: Dues to departments dealing with government accommodation	8,00000 - (विद्यानमां,काले)				/
	Dues to departments dealing with supply of water				1	
	Dues to departments dealing with supply of electricity			1,1	/	
	Dues to departments dealing with supply of telephones/mobiles			7		
	Dues to departments dealing with government transport (including aircrafts and helicopters)		./			,
	Income Tax Dues					-
	Wealth Tax Dues		/			_
	Service Tax Dues	1				-
	Municipal /Property Tax Dues					
	Sales Tax Dues					
	Any other dues	/				-
	Grand total of all Govt. dues	-	-			-

#### (7) Details of profession or occupation:

a. Self..... b. Spouse .....

## (8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

## (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt/Kum. RAMPRAVESH RAT
2.	Full postal address	VILLAPO- KOINI DIST GIOPALGANI
3.	Number and Name of the constituency and state	100. BARAULI
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	BJ.P
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	



5	PA	N of				one Tax Retu		1.50	Transperson
	(a)	Candidate BDHPR	560861			2010-2			
	- Airella	Spouse:							
6.	(c)	Dependents Details	of Assets and	Liabili	ities	in rupees			
		Description	Self	Spous		Dependent-I	Depende	nt-II	Dependent-III
۸.		Moveable Asset (Total value)	<b>७२।</b> २४२ १६  - इनकी <b>ला</b> ख बाइस इनके बाइसी बीना	21550	101-				/
В.		Immovable Asset	9400001-						
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)						/	
	(ii)	Approximate Current Market Price of Asset (Total Value)					HIL		
7		Liabilities	12.000						
		(i) Government dues (Total)							
		(ii) Loans from Bank, Financial Institutions and others (Total)	8,00000  -	/					
8.	(	ighest educational qualifi Give details of School / Unurse) (Name of the School	niversity educa	ation wi	ith fi	ull form of the	e certifica	te/ dip	loma/ degree e was complete

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) L my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

DEPONENT

(भप्र वेका राम